

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 281 OF 2016

Dated: 13th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NHPC Ltd.

.... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.
Mr. Rajiv Shankar Dvivedi
Mr. S.K. Sarkar
Ms. Arti Dvivedi
Mr. A. K. Pandey official (NHPC)
Mr. J. K. Jha official (NHPC)

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

Mr. Amit Kapur
Ms. Puja Priyadarshini
Ms. Aparajita Upadhyay for R-3

Mr. Sethu Ramalingam for R-4

ORDER

Learned counsel appearing for Respondent No. 3 has filed written submission on behalf of M/s Parbati Koldam Transmission Company Limited (PKTCL). The same was taken on record.

Post the matter for hearing on **14.12.2017 at 2.30 p.m.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member